

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 215 of 2020**

**IN THE MATTER OF:**

**Innova Home Buyers Neyveli**

**...Appellant**

**Association**

**Vs**

**P dot G Construction Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Shivshankar and Mr. Shantanu Singh,  
Advocates.**

**For Respondent: Ms. Aditi AGGARWAL, Advocate for Respondent  
No. 1**

**Mr. Ashish Dholakia and Mr. Rohan Chawla,  
Advocates for Respondent No. 2**

**Mr. Kushal bansal, Mr. Kinshuk Chatterjee,  
Advocate for Respondent No. 3**

**Mr. Sumit Roy, Mr. Varun Pandey and Mr.  
Shubham Rathore, Advocates for Respondent No.4**

**O R D E R**

**19.03.2020** When the case was called out both parties are present.

Due to 'Covid-19' only urgent matters are taken.

List the Appeal 'For Admission (After Notice)' on **20<sup>th</sup> April, 2020.**

[Justice Anant Bijay Singh]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

[Dr. Ashok Kumar Mishra]  
Member (Technical)